

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1402
ANSWERED ON:01.12.2005
ILLEGAL SALE OF LIQUOR
Pathak Shri Brajesh

Will the Minister of DEFENCE be pleased to state:

- (a) whether recently any incidents regarding illegal sale of liquor and other items from the canteen of Armed Forces have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action against the officials found involved in those incidents; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1402 FOR 1.12.2005

In the recent past, the following incidents of illegal sale of liquor from the Unit Run Canteens of the Armed Forces have come to the notice of the Government where officials have been found to be involved:-

- (i) In a case of illegal sale of liquor at 35 Infantry Brigade (Delhi), a Brigadier was Awarded the sentence of "to be cashiered and to suffer Rigorous Imprisonment for nine months".
- (ii) In a case of illegal possession of liquor at Bhavnagar by a Naval Officer of the rank of Commander, disciplinary action has been initiated.
- (iii) In a case of alleged illegal sale of liquor at 6 Mountain Division (Bareilly), an officer of the rank of Major General has been placed under suspension.